

Santosh

**IN THE HIGH COURT OF BOMBAY AT GOA****STM-1505-2020**

Sanatan Sanstha. .... Petitioner.

Versus

Union of India and others. .... Respondents.

Mr. Nagesh Joshi, Advocate for the Petitioner.

Mr. Raviraj Chodankar, Standing Counsel for Respondent No.1.

Mr. Zal Andhyarujina, Senior Advocate with Mr. V. P. Singh, Ms. Urvashi Misra, Mr. Neeraj Balkrishnan, Mr. Raghav Seth, Mr. Ram Kakkar, Advocate for Respondents No.3.

Mr. Vivek Reddy, Mr. Aditya Jalan, Ms. Preeti Kolluri, Mr. Manoj Reddy, Ms. Shravya Reddy, Mr. Udai Khanna, Mr. Ram Kakkar, Advocates for Respondent No.4.

**Coram : M.S. Sonak &  
Smt. M.S. Jawalkar, JJ.****Date : 7<sup>th</sup> December, 2020.****P.C. :-**

At the request of the learned Counsel for the parties, S.O. to 18<sup>th</sup> January, 2021.

2. If the parties wish to file synopsis along with compilation of any Judgments, they are granted liberty to do so by exchanging copies.

**Smt. M.S. Jawalkar, J.****M.S. Sonak, J.**